[श्री रबी राय]

मै यह भी कहना चाहता हूं कि क्रिश्चियन सोसाइटी ने वहां पर 10 हजार लोगों के लिये दो महीने के खाने का बन्दोबस्त कर दिया है। इसके साथ ही साथ मै सरकार से यह भी निवेदन करना चाहता हूं कि जलापाट और हिराकुड जलाशयों में जितना पानी होना चाहिये था, उतना पानी नहीं है। उसका पानी घट गया है। इसलिये मैं यह कहना चाहता हूं कि 10 साल पहिले जिस तरह से वहां पर अकाल पड़ा था उसी तरह से इस साल भी इस सरकार की नीति की वजह से, केन्द्रीय सरकार की नीति की वजह से वहां पर अकाल पड़ने वाला है।

आज उड़ीसा में काग्रेस की सरकार है और केन्द्र में भी कांग्रेस की सरकार है। 10 साल पहिले जब वहां पर भयंकर अकाल पड़ा था, तो वहां का इलाका फैमिन इलाका करार दे दिया गया था। आज हालत यह है कि 840 पंचायत के इलाके को अकालग्रस्त घोषित कर दिया गया है। लेकिन मेरा आप से यह कहना है कि इस एरिया को फैमिन एरिया घोषित किया जाय, क्योंकि आज वहां पर लोगो को खाने को नहीं मिलता है। आप वहा पर लोगो की हर तरह की सहायता कीजिये और फैमिन कोड में जिस तरह की सहायता बतलाई गई है, वह आप वहा की जनता के लिये कीजिये। मै सरकार को आगाह कर देना चाहता हूं कि वहां पर इस साल निश्चित रूप से आकाल पड़ने वाला है।

REFERENCE TO APPOINTMENT OF GOVERNMENT DIRECTORS ON THE BOARD OF NATIONAL RAYON CORPORATION

SHRI BHUPESH GUPTA (West Bengal): During the last session, you will remember, Sir, I warned the House that the Government was contemplating not to renominate the two Government Directors whose term was going to expire on 30th June, 1974, on the Board of Directors of the National Rayon Corporation. Since then, Sir, the Government has not renominated. That is to say, the Government representation has lapsed. Now it is quite clear that the Government decided to deliver the National Rayon Corporation to the Kapadia Brothers despite the very grave apprehensions expressed in this House and the other House and also despite the fact that it had been under the supervision of two Government Directors in the past with the result not so bad. I am rising here again to demand that the Government should reconsider its policy of appeasing the Kapadias for a variety of reasons. Sir, I have information that at least three Ministers of the Government of India. I repeat, at least three Ministers of the Government of India are directly backing the Kapadias. Due to their individual collective intervention

1 P.M.

the Government had taken the decision flouting everything else to the contrary that Government Directors should not be there any more on the Board of the National Rayon Corporation. Sir, what is happening now is simply disturbing. I should only like to point out that the Kapadia brothers, the two Kapadia brothers, will have the right to nominate four. That makes six out of 13 Directors. Then, Sir, they have now, in the absence of the Government Directors and so on, put up another 3 gentlemen who will contest the elections. Government is not intervening and in the present situation they are likely to be elected. One of them is F. G. Rattansingh, Vice-President of the Federation of Food and Grain Dealers Association who indulged in Bombay in a lot of blackmarket business by selling wheat at Rs. 180 per quintal or so as against the fixed price. This is well-known in Bombay. Anybody should know it. We have been informed by our Party and others of the trade union movement that it is so. *This* Mr. Rattansingh had once run away for financial reasons and his family had to put an advertisement in the newspapers requesting him, dear brother, dear father, dear son, to come back. This appeared in the missing column in the newspapers. It was done. This is on record. You can consult anybody. This is how one of the Kapadia candidates for elections is getting elected. He has defaulted in the repayment of interest on his

loans. He wears two caps: one black and one white. He wears the white cap when he approaches Congressmen and he wears the black cap when he goes to the black market.

The second candidate Kapadias have put up is R. D. Shah of the Cotton Market. He became once the Cotton Adviser to the Textile Commissioner. But, some people in Delhi wanted to make him the Chairman of the Corporation, the Textile Corporation. This did not materialise because certain shady things were brought to the notice of the Government and the proposal was droped. His antecedents are colourable, shady and corrupt and this is well-known to the Government and still Government is allowing Mr. Kapadia to put up this man on the Rs. 26 crore project, the National Rayon Corporation.

MR. DEPUTY CHAIRMAN: Mr. Bhupesh Gupta, please close now.

SHRI BHUPESH GUPTA: Let me finish. (*Interruptions*) I know Kapadias. Everybody knows Kapadias. Eight to nine thousand bales of cloth are accumulated in the Kohinoor mills.

Sir, in the last five years another, third, Director Kapadias are getting elected. He is not even an Indian national. His name is Dr. Rossi, an Italian, who represents the interests of the foreign collaborators on a Board of three or four companies within our country. Incidentally, he was brought to this country by Kanti Desai, son of the last year's Finance Minister of this country.

MR. DEPUTY CHAIRMAN: Please finish now.

SHRI BHUPESH GUPTA: Let me finish. These are very relevant informations.

MR. DEPUTY CHAIRMAN: Yes, but there is the time factor.

(*Interruptions*)

SHRI BHUPESH GUPTA: Please do not disturb. The fourth one is a solicitor of the Kapadias. Therefore, on the Board of Directors, Kapadias will have clean ten out of 13. One will be from the Unit Trust of India. Therefore, Sir, they have decided to deliver this Corporation to them.

All I say is that this has been done due to certain political connection. In the other House Government denied that and stated that this has not been done because of any political connections. Sir, we know it for a fact. Everybody knows it in Delhi. If he is honourable, he should own up the truth. The Kapadias are digging in public and amongst the business houses and political circles. They have heavily financed the Congress Party and to the Congress fund and they are saying it. I am not saying it. They are saying it Sir, I know it for a fact. They are revealing it to everybody. They were telling it last year. This is what I pointed out last year when Mr. Dikshit was sitting here. Mr. Dikshit knows that the Kapadias are saying this. He is a knowledgable person. Mr. Dikshit knows everything. Therefore, Sir, I have asked Parliament to be seized of this matter. Are we to just watch when a 26 crore vital project of the nation is delivered on a silver platter (**Time bell rings**) to the corrupt Kapadias who are polluting public life, indulging in corruption and malpractices all along the line and even introducing foreigners to sit on the Board of Directors? Therefore, I demand that the Government should reconsider this matter. There, two members of the Cabinet are sitting before me—Mr. Malaviya and Mr. Swaran Singh. I request them to take up this matter again, go into this matter and ask your Government who is protecting the Kapadias. It is a public scandal. Sir, I hope the company will be saved from the hands of these people.

SHRI RAJNARAIN (Uttar Pradesh): Point of order.

SHRI BHUPESH GUPTA: Why are you disturbing me? I never disturb you.

श्री राजनारायण : श्रीमन्, मैं एक प्वाइंट ग्राफ ग्रार्डर उठाना चाहता हूं। यह भूपेश जी जितना भी बोलें उस पर हम को कोई एतराज नही है। ग्रौर दस मिनट बोलते तो उस से हम को ग्रौर प्रसन्नता होती, हम को ज्यादा इन्फार्मेशन मिल जाती, लेकिन क्या कारण है कि जब ज्वायंट रेस्पांसिबिलिटी है तो यह प्रधान मंत्री का नाम क्यों नहीं लेते कभी। कभी पकड़ लेंगे स्वण

[श्री राजनारायण]

सिंह जी को, कभी पकड़ लेंगे मिर्धा जी को, कभी किसी और को पकड़ लेंगे, लेकिन प्रधान मंत्री को उनके न पकड़ने का क्या कारण है ?

SHRI BHUPESH GUPTA: This is Mr. Rajnaran's polities.

SHRI RABI RAY (Orissa): That is true politics.

(Interruptions)

SHRI BHUPESH GUPTA: I have said three Ministers have been named. Since two are sitting here I mentioned them. The Prime Minister was there I should have mentioned her also. Surely this matter should be taken to the Prime Minister and ultimate responsibility, undoubtedly, is hers in this matter and I hope she will intervene in order to prevent this kind of surrender to the Kapadias in a surprising manner.

श्री राजनारायण : श्रीमन्, आप के द्वारा मैं माननीय सम्मानित सदस्यों से और अपने बूजम फ्रेन्ड श्री भूपेश जी गुप्त से यह कह देना चाहता हूं कि मुझे मालूम है कि यह प्राइम मिनिस्टर से कब-कब और कहां-कहां मिलते है इस को मैं खूब अच्छी तरह जानता हूं। एक भी मिनिस्टर यहां नहीं है जो उन के अनुसार न चलता हो, एक पत्ता भी नहीं हिल सकता उन के बिना, जितने पैसे आते हैं, जहां से आते हैं, जो कुछ भी होता है उस सब की प्राइम मिनिस्टर को खबर रहती है ।

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): It has no relevance.

श्री उपसभापति : अब आप जो कहना चाहते थे वह कहें ।

श्री राजनारायण : श्रीमन्, उन्होंने कहा कि "The Prime Minister is the root cause of everything bad and corrupt in the country."

श्री उपसभापति : अब आप अपनी बात कहिये ।

STATEMENT BY SHRI RAJNARAIN IN RELATION TO HIS SUSPENSION FROM THE HOUSE ON 24TH JULY, 1974

श्री राजनारायण (उत्तर प्रदेश) : श्रीमन्, मैं आप की इजाजत से एक महत्वपूर्ण बात सदन के सामने, सम्मानित सदस्यों के सामने कुछ दुःख और कुछ चिन्ता और कुछ भावी स्वपन को सामने रखते हुए कह रहा हूं। मेरी कोई शिकायत डिप्टी चेयरमैन से नही है। मेरी कोई शिकायत हमारे मार्शल से या वाच ऐंड वार्ड के लोगों से, जिन्होंने हम को उठाया, उन से नहीं है। मैं समझता हूं कि जितना उन को प्रिकाशन लेना चाहिये था उतना उन्होंने लिया। इस वक्त अगर मेरे पास काफी पैसा होता तो मैं उन को पुरस्कृत भी कर देता। डिप्टी चेयरमैन साहब से भी मेरी कोई शिकायत नहीं। संसदीय पालियामेंटरी पद्धति के मुताबिक सदन की एक राय हो गयी। जब तक वह रहेंगे गद्दी पर तब तक उस के मुताबिक वह कार्य करेंगे ; क्योंकि माउथपीस आफ दि हाउस स्पीकर माना जाता है। इसलिये हम को डिप्टी चेयरमैन साहब से कोई शिकायत नहीं है। हम को जो कुछ भी शिकायत है वह सरकार से है। मैं विश्व के संसदीय प्रणाली के इतिहास के पन्ने-पन्ने पर, लखनऊ से ले कर दिल्ली तक खोज आया, वह कहीं की कोई एक सिम्पल एग्जाम्पिल दे दें कि जहां पर रूलिंग पार्टी की ओर से कोई इंपार्टेंट मेम्बर हो या मिनिस्टर हो वह जैसे "हि वाज वेटिंग", यानी वह इंतजार में हो, इसके लिये कि कब वह जल्दी से जल्दी राजनारायण के निष्कासन के लिये प्रस्ताव रखें . . .

श्री उपसभापति : आप उस विषय पर क्यों जाते है। आप ने कहा कि आप के ऊपर कुछ हुआ, उस पर आप अपनी बात कहिये ।

श्री राजनारायण : मैं उसी पर कह रहा हूं। यह मैंने इसलिये निवेदन किया कि ऐसी घटना भविष्य में न घटे, इस लिये मैं चाहता हूं कि हमारे मित्र ओउम् मेहता साहब कुछ पालियामेंटरी पद्धति पढ़ें ।